NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

16. C.P.(IB)-1234(MB)2022

CORAM:
SHRI SHYAM BABU GAUTAM JUSTICE P. N. DESHMUKH (Retd.)
HON'BLE MEMBER (T) HON'BLE MEMBER (J)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 13.01.2023

NAME OF PARTIES: - State Bank of India
V/s
Vidarbha Industries Power Limited

APPEARANCES: -
FOR FINANACIAL CREDITOR : Adv. Darius Khambata
FOR CORPORATE DEBTOR **:** Adv. Prateek Seksaria

Section: U/s 7 of Insolvency and Bankruptcy Code, 2016

ORDER

The matter is convened through Virtual Hearing (VC).

Counsel for both the parties are present. By consent of both the sides, list this matter for hearing on **06.02.2023**.

Sd/- **Sd/-**

SHYAM BABU GAUTAM **JUSTICE P. N. DESHMUKH**
Member (Technical) **Member (Judicial)**

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